

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY  
**LOK SABHA**  
**UNSTARRED QUESTION NO:- 5**  
ANSWERED ON-22/07/2024

**Unemployment of D.El.Ed. Candidates**

†5. SHRI OMPRAKASH BHUPALSINH ALIAS PAVAN RAJENIMBALKAR:  
SHRI SANJAY HARIBHAU JADHAV:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has considered National Institute of Open Schooling (NIOS) Diploma in Elementary Education (D.El.Ed.) equivalent to other D. El.Ed.;
- (b) whether the Government is aware that the NIOS trained candidates did not get any employment opportunities in various States even after completing their D.El.Ed., if so, the details thereof;
- (c) whether the Government has issued any Gazette in this regard, which poses threat of removal of D.El.Ed. candidates from NIOS and many States have issued orders of their removal;
- (d) whether it is true that all the 14 lakh Government/non-Government untrained teachers in the country were required to undergo training under the Right to Education Act, 2009 (RTE Act, 2009) by 31st March, 2019;
- (e) if so, the conditions laid down by the Union and State Governments for imparting training and providing jobs to them;
- (f) whether the candidates those are teaching as teachers were given relaxation for 6 months;
- (g) if so, the reasons for not giving employment to the candidates despite having successful training and competency of D.El.Ed. under NIOS;
- (h) the steps taken by the Government to provide employment to the candidates who completed the courses and completed the age limit for filling the applications for the posts of teachers; and
- (i) the steps taken by the Government to protect the interests of candidates having D.El.Ed. from NIOS?

**A N S W E R**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SHRI JAYANT CHAUDHARY)

(a) to (i): The Right of Children to Free and Compulsory Education (Amendment) Act, 2017 provides that every teacher appointed or in position as on the 31st March, 2015, who does not possess minimum qualifications as laid down in the Act, shall acquire such minimum qualifications by 31.03.2019. In order to enable the in-service teachers to acquire minimum qualifications by 31<sup>st</sup> March, 2019, an 18-month D.El.Ed (ODL) Course duly recognized by Northern Regional Committee (NRC) of the National Council for Teacher Education (NCTE) vide its order dated 22<sup>nd</sup> September, 2017, was introduced by NIOS during the academic year 2017-2019. The enrolment into the programme was subject to the following conditions: -

- i. The duration of the D.El.Ed programme was 18 months, inclusive of a 6-month internship period. This internship is subsumed as all trainees will engage in Practical Activities such as School Based Activities, Workshop Based Activities–I & II, and Practice Teaching simultaneously within their workplaces where they are currently teaching.
- ii. The programme was specifically designed for in-service untrained elementary teachers employed in Government, Government-aided, or unaided private recognized schools, appointed on or before 10th August 2017.
- iii. All provisions of the NCTE Act and Regulations, 2014, apply, except for those relaxed under clause 12 of the NCTE Regulations, 2014.

As reported by NIOS, approximately 11.51 Lakh in-service teachers have successfully completed the course.

Initially, the 18-month D.El.Ed. (ODL) Course conducted by NIOS was envisaged to provide in-service training to elementary teachers teaching in Government, Government-aided, and unaided private recognized schools, with an opportunity to acquire the necessary qualifications. In compliance of the directions issued by Hon'ble High Court of Judicature at Patna in CWJC No. 19842 of 2019, the Department and the National Council for Teacher Education (NCTE), had circulated to all States/UTs to consider the successful candidates of the 18-month D.El.Ed (ODL) Course conducted by NIOS for fresh appointment. However, the Hon'ble Supreme Court vide judgement dated 28.11.2023 issued in SLP(C) Nos. 23583-84 of 2022 has held that the 18 month D.El.Ed (ODL) is not equivalent to the regular 2 year D.El.Ed Course.

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